

Fixation of support price for mustard seed

9265 SHRI D.B. CHANDRE GOWDA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) Whether it is a fact that Government of India have recently fixed the support price for mustard seed for the fair average quality for the current year; and

(b) of so, the details regarding the policy of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL) : (a) Yes, Sir.

(b) Support price for mustard seed for the fair average quality has been fixed at Rs. 225 a quintal for the 1977-78 season. The support price operations have been entrusted to National Agricultural Co-operative Marketing Federation of India Ltd. (NAFED)

Central loan outstanding against States

9266. SHRI ANANT RAM JAISWAL: Will the Minister of FINANCE be pleased to state :

(a) the amount of Central loan outstanding against different States and Union Territories as on 31st March, 1978 separately;

(b) the amount realised by the Centre by way of principal and interest; and

(c) the amount of central loan and grant separately provided to each State and Union Territory during 1977-78 ?

THE MINISTER OF FINANCE (SHRI H. M. PATEL) : (a) The accounts for 1977-78 have not yet been finalised. A statement giving the latest available information is laid on the Table of the House.

(b) and (c) The actuals including the State-wise details will be available only after the accounts for 1977-78 are finalised. However, according to the Revised Estimates for 1977-78, (which are not prepared State/Union territory-wise) the relevant information for the year is as follows:—

(Rupees
in crores)

(i) Recovery of Central loans from States and Union Territory Governments 860

(ii) Interest payments by State and Union territory Governments on Central loans	524
(iii) Gross disbursement of Central loans to State and Union territory Governments	2020
(iv) Payments of grants-in-aid to State and Union territory Governments	2032

Statement

		(Rupees in crores)
S.No.	States	Amount of loan outstanding on 31-3-76
1	2	3
1.	Andhra Pradesh	770
2.	Assam	443
3.	Bihar	836
4.	Gujarat	393
5.	Haryana	242
6.	Himachal Pradesh	168
7.	Jammu & Kashmir	411
8.	Karnataka	486
9.	Kerala	409
10.	Madhya Pradesh	483
11.	Maharashtra	743
12.	Manipur	58
13.	Meghalaya	20
14.	Nagaland	29
15.	Orissa	560
16.	Punjab	253
17.	Rajasthan	820
18.	Tamil Nadu	485
19.	Tripura	48
20.	Uttar Pradesh	1,073
21.	West Bengal	946
22.	Sikkim	1
		9,677

1	2	3
<i>Union Territories</i>		
1.	Arunachal Pradesh	4
2.	Goa, Daman and Diu	74
3.	Mizoram	13
4.	Pondicherry	15
	Total	106
Total States & Union territories 9,783		

Note: Accounts for 1976-77 and 1977-78 have not yet been finalised.

Direct recruitment to the cadre of Auditors in Indian Audit and Accounts Department

9267. DR. V. A. SEYID MUHAMMED: Will the Minister of FINANCE be pleased to state:

(a) whether in the direct recruitment to the cadre of Auditors in some of the field offices of the Indian Audit and Accounts Departments, graduation is not followed as the minimum qualifications whereas it is so for candidates to All India Service Examinations conducted by UPSC;

(b) whether in some offices even the advertised qualifications such as graduation with first or second class or post graduation with first or second class are ignored and those having the highest marks among them are chosen for the written test and others are left out; and

(c) whether the list of candidates selected for interview as well as for appointment after interview in the recruitment to the cadre of Group D; Clerk/typist and Auditors in the Department are not published by the authorities whereas such lists are published by the UPSC at every stage in the recruitment to the All India Services?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b): The minimum qualification prescribed for appointment as Auditor is 'University Degree', and it is accordingly indicated in the advertisement.

Sometimes the number of applications received in response to an advertisement is too large and so to bring down the number of applicants to manageable proportions, screening is done by the Central Recruiting Agencies in the Indian Audit

and Accounts Department. Such screening is done by grouping the applications in the descending percentage of marks, and calling for written test, applicants of the higher groups to the extent of 7 times the number of the anticipated vacancies in the case of general category persons and 10 to 12 times for Schedule Caste/Schedule Tribe candidates.

A model advertisement form has, however, been prescribed for use by all the Central Recruiting Agencies in the Indian Audit and Accounts Department in order to ensure uniformity in the matter of recruitment.

(c) The position of the panels prepared by the Union Public Service Commission for recruitment to All India Services and the panels prepared by the Central Recruitment Agencies in the Indian Audit and Accounts Department is not similar. The normal life of the panel prepared by the Central Recruiting Agencies in the Indian Audit and Accounts Department is one year and the size of the panel is normally double the likely number of vacancies as anticipated for the panel year, thus keeping a safe margin for dropouts during the currency of the panel for one year. Depending on the vacancies that may actually arise, all the persons empanelled may not be appointed during the currency of the panel, and, therefore, the position of a person in the panel is not intimated to the individuals. Only persons who are expected to be appointed in the next two months are informed of the fact, so that they can keep ready for joining when the offers of appointment are given to them.

Allocations by Centre for construction of Janata Hotels

9268. SHRI D. G. GAWAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total allocation approved by the Centre for the construction of Janata hotels in the country;

(b) the number of Janata hotels to be constructed during 1978-79 and the locations thereof;

(c) whether the construction work on each of such Janata hotel has started;

(d) when the construction is likely to be completed;

(e) the particulars of facilities to be provided there for tourists; and

(f) whether Government propose to ask the private parties who are engaged in construction five star hotels to switch over to construction of Janata hotels?